

ITEM NO.2

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).2562-2563/2018

STATE OF U.P.

Petitioner(s)

VERSUS

JASVEER SINGH & ANR.

Respondent(s)

Date : 23-01-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBERS]

For Petitioner(s) Mr. Ajay Kr. Pandey, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioner(s) prays for some time to comply with the office report.

By way of last opportunity, four weeks' time is granted to make good the deficiencies reported by the Registry.

(NARENDRA PRASAD)
COURT MASTER

(SANTOSH KUMAR)
COURT MASTER